

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3653
ANSWERED ON:05.08.2014
HOISTING OF NATIONAL FLAG
Tasa Shri Kamakhya Prasad

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the criteria for hoisting the National Flag along with the timings and the details of dignitaries entitled to put up the Flag in their vehicles and houses;
- (b) whether there are reports of the National Flag being unfurled round the clock at some places/shopping malls in the NCT of Delhi; and
- (c) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a): The display of National Flag is governed by the provisions of the Emblems and Names (Prevention of Improper Use) Act, 1950, the Prevention of Insults to National Honour Act, 1971 and the Flag Code of India, 2002. The Flag Code of India, 2002 provides that where the practice is to fly the National Flag on any public building, it shall be flown on that building on all days including Sundays and holidays and, except as provided in this Code, it shall be flown from sun-rise to sun-set irrespective of weather conditions. The flag may be flown on such a building at night also but this should be only on very special occasions.

Section VIII of the Flag Code of India, 2002 provides for the display of National Flag over public buildings/official residences, which is enclosed as Annexure-I.

Section IX of the Flag Code of India, 2002 provides the details of dignitaries who have the privilege of flying the National Flag on their motor cars, which is enclosed as Annexure-II.

(b)&(c): The Government has permitted the installation of giant flagpoles for flying the National Flag day and night at various places such as Major Dhyani Chand Rashtriya Stadium (National Stadium), New Delhi; Dr. Karni Singh Shooting Range, Tughlakabad, Delhi and at Central Park, Rajiv Chowk, New Delhi subject to the following stipulations:

- (i) adequate arrangements are made for proper illumination of the National Flag at night with back up in case of power failure;
- (ii) immediate replacement of the Flag, as soon as it gets damaged due to the vagaries of weather etc.

The Ministry of Home Affairs had received a complaint that a shopping mall in NCT of Delhi hoisted the National Flag upto 9:30 P.M. The matter was referred to the Government of NCT of Delhi for taking appropriate necessary action.